

DIVISION BENCH  
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/131(KB)2024  
IA(I.B.C)/1331(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UGRO CAPITAL LIMITED VS ABHISEK GUPTA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For the Personal Guarantor

Mr. Ratul Das, Adv.

Mr. R. Bhattacharya, Adv.

Mr. S. Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the Personal Guarantor present.

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2. Let a copy of application as well as report be furnished to the Personal Guarantor if not already done, to file objection, if any, within 10 days. It is made clear, no further adjournment will be granted.
3. Post this matter on **20.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**